

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

**Item 50
CP No. 147/Chd/Pb/2019
Under Section 241, CA 2013**

In the matter of:

Dinesh Garg & Ors.

...Petitioners

Vs

Suryalaxmi Cottex Pvt. Ltd.& Ors.

...Respondents

Present: None for the petitioner.
Mr. Nikhil Goyal, Advocate for the respondent.

None appeared on behalf of the petitioner at the time of hearing. It is made clear that if none appears on behalf of the petition on the next date of hearing, then appropriate orders will be passed. Let the matter be listed before the Regular Bench for consideration on 01.12.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 26, 2023
Mukta